

- (a) whether Government has recently blacklisted some defence companies which indulges in corruption;
- (b) if so, the details thereof;
- (c) whether Government has taken any steps to bring transparency in the procurement of defence items; and
- (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI M.M PALLAM RAJU): (a) and (b) Yes, Sir. The Government has recently decided to put on hold for the present dealings with the under mentioned companies:

- (i) Israeli Military Industries, Israel
- (ii) Singapore Technology, Singapore
- (iii) BBT, Poland
- (iv) Media Architects Pte Ltd. Singapore
- (v) HYT, Pune
- (vi) TS Kishan & Co. Pvt Ltd., New Delhi
- (vii) R.K. Machine Tools, Ludhiana

These companies figure in the FIR recently registered by CBI against a former DGOF and some others.

(c) and (d) Yes, Sir. The exercise to review Defence Procurement Procedure (DPP)-2008 for increasing transparency in procurement is under way.

Purchase of combat aircrafts

461. SHRI SUBHASH PRASAD YADAV: Will the Minister of DEFENCE be pleased to state:

- (a) whether Government proposes to ink any defence purchase deal involving combat aircraft;
- (b) if so, the details thereof; and
- (c) the time by when it is likely to be completed?

THE MINISTER OF DEFENCE (SHRI A.K. ANTONY): (a) and (b) A proposal for procurement of quantity 126 Medium Multi Role Combat Aircraft (MMRCA) for the Indian Air Force (IAF) is under consideration of the Government. The proposal is at Field Evaluation Trials stage.

(c) The field evaluation trials will be followed by commercial discussion and conclusion of contract after approval of the competent authority. The contract is likely to be concluded in the financial year 2010-2011.

Threat of flood due to diversion of channel of Brahmaputra

462. SHRI BIRENDRA PRASAD BAISHYA: Will the Minister of HOME AFFAIRS be pleased to state: